

(iii) Post Graduate Institute of Medical Education and Research, Chandigarh

Title: Motion for election of two members to the Post Graduate Institute of Medical Education and Research, Chandigarh. (Motion adopted).

THE MINISTER OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMDOSS): Sir, I beg to move:

"That in pursuance of section 5 (g) of the Post Graduate Institute of Medical Education and Research Act, 1966, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Post Graduate Institute of Medical Education and Research, Chandigarh, subject to the other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of section 5 (g) of the Post Graduate Institute of Medical Education and Research Act, 1966, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Post Graduate Institute of Medical Education and Research, Chandigarh, subject to the other provisions of the said Act."

The motion was adopted.